

**Government of Jammu and Kashmir
Transport Department,
Civil Secretariat, J&K, Srinagar**

**Notification
Srinagar, the 1st August, 2022**

S.O. 356 .-In exercise of the powers conferred by proviso to Article 309 of the constitution, the Lieutenant Governor hereby direct that the following amendment shall be made in the Jammu and Kashmir State Motor Garages (Subordinate) Service Recruitment Rules, 2018; namely;

In schedule II under Ministerial cadre, in class VII, in column 5, the words and sign "Six months certificate course in Computer Application from a recognized Institute" shall be omitted.

By order of the Lieutenant Governor.

Sd/-
(Hirdesh Kumar) IAS

Commissioner/Secretary to the Government

No. TRPT-SMGON/3/2021-02

Dated: 01.08.2022

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to Government.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to the Lieutenant Governor, J&K.
5. All Administrative Secretaries.
6. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. Divisional Commissioner, Jammu/Kashmir.
8. Director information, J&K.
9. Director, Archives, Archaeology and Museums, J&K.
10. Director, State Motor Garages Department, J&K.

11. Secretary, J&K Services Selection Board.
12. General Manager, Government Press, Jammu/Srinagar.
13. Private Secretary to Advisor (B) to Lieutenant Governor.
14. Private Secretary to the Chief Secretary, J&K.
15. Private Secretary to the Principal Secretary to Government, General Administration Department.
16. Private Secretary to the Commissioner/Secretary to Government, Transport Department.
17. Incharge Website.
18. Stock file.

01/08/22
(Nighat Parveen)

Under Secretary to Government

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